

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/36/2018
NAME OF THE PETITIONER(S) : THOMAS GEORGE
NAME OF THE RESPONDENT(S) : MALAYALAM INDUSTRIES LTD & ORS
UNDER SECTION : 244

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	THIRIYAMBATH KANNAN	Counsel for Petitioner	
2.	R. Venkatavaradan Chandramouli Prabhakar Balakishore V.N.	Counsel for Respondents	R. Venkatavarada (S) Chandramouli

ORDER

Heard. **Reserved for Orders.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)